

**CITY CIVIL AND SESSION COURT MUMBAI**  
**IN THE COURT OF HHJ Shri. U. M. Padwad**  
**COURT 24 ADDL SESSIONS JUDGE**  
**Criminal Cause List Dated 10-09-2020**

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<b>S.No.</b>	<b>Case Type</b>	<b>Case No.</b>	<b>Title</b>	<b>Name of Advocate</b>
(Urgent Cases)				
<b><u>JUDGMENT</u></b>				
1	SESSIONS CASE	100789/2015	The State of Ghatkopar Police Station Vs Mahesh Gautam Magare and 3 ors.	
<b><u>ARGUMENTS</u></b>				
2	SESSIONS CASE	100982/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Mohd. Mobin Moin Khan and Ors. 01	APP
3	SESSIONS CASE	101502/2019	The State of Maharashtra - Wadala Rly. Police Station Vs Mohammad Irfan Abdul Salam Khan @ Irfan Langda	APP
<b><u>HEARING</u></b>				
4	CRI APPEAL	100147/2018	Laxmi Gaurav Traders @ MA 529/18 @ BA 399/18 - Applicant Vs The State of Maharashtra and M/s. Lal Timber Mart - Respondent	Prakash Solaskar
5	CRI APPEAL	100148/2018	Laxmi Gaurav Traders @ MA 530/18 @ BA 400/18 - Applicant Vs The State of Maharashtra and M/s. Lal Timber Mart - Respondent	Prakash Solaskar
6	CRI REV APP	100076/2019	M/s. Asset Reconstruction Company (India) Ltd.- Applicant Vs M/s. The Dhar Textile Mills Ltd. - Respondent	M/s. M. V. Kini and Co.
<b><u>EVIDENCE PART HEARD</u></b>				
7	SESSIONS CASE	100730/1992	State Pydhuni P.S. Vs Malayya BHimanna Sibytyke A-DF	

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8	SESSIONS CASE	100094/2015	The State Khar P. Stn Vs Ravi Pursami Gauda	
9	SESSIONS CASE	100938/2015	The State of Maharashtra Vs Prashant Chintaman Chafe	
10	SESSIONS CASE	100145/2017	BHANDUP POLICE STATION. Vs SACHIN SADASHIV GAIKWAD	
11	SESSIONS CASE	100312/2017	VIKHROLI POLICE STATION Vs PUSHPA PURSHOTTAM KATHARIYA	Jadhwar
12	SESSIONS CASE	100520/2017	The State of R.A.K.Marg Police Station Vs Nasib Abdul Wahab Khan @Hajrat and others	
13	SESSIONS CASE	100551/2017	The State Pant Nagar Police Station Vs Mohd. Sohel Rashid Shaikh	APP P.S.Tawade Adv. Prakash Salsingkar
<b><u>ORDER</u></b>				
14	CRI BAIL APPLN	101740/2020	Amit Shivaji shelke --- Applicant Vs The State of Maharashtra - Kalachowki Police Station -- Respondent	R. V. Gupta
15	ABA	100933/2020	Nasim Azamuddin Ansari Vs The State of Maharashtra Throuhg Wadala T.T. Police Station	Saba S. Khan and M.S. Ahmed
<b><u>COMPLIANCE</u></b>				
16	SESSIONS CASE	100895/2019	The State of Maharashtra - Dongri Police Station Vs Dilawar Bashir Ahmed Ghodke	APP
17	CRI BAIL APPLN	100989/2020	STATE GOVERNMENT DCB, CID II Vs Mohd. Tabrej Daud Shaikh	SPP Kamlesh Narottam Gujar
<b><u>REPLY/SAY</u></b>				

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18	SESSIONS CASE	102035/2019	The State of Maharashtra - CSMT Rly. Police Station Vs Mani Ayyar Devendra	APP
19	CRI BAIL APPLN	101777/2020	Muzaffar Dawood Kazi - Applicant. Vs State - R.A.K. Marg Police Station - Respondent.	Muzaffar Y. Patel.
20	CRI BAIL APPLN	101833/2020	Rajesh Chinnu Devendra - Applicant. Vs State - Antophill Police Station - Respondent.	S.A.Usmani.
21	CRI BAIL APPLN	101834/2020	Vinayak Marimuttu Devendra @ Karthik Raja - Applicant. Vs State - Antophill Police Station - Respondent.	Nawaz S. Usmani.
<b><u>APPEARANCE</u></b>				
22	SESSIONS CASE	100163/2019	The State of Maharashtra- Santacruz P. Stn. Vs Vijesh Sham Dhotre	APP
23	SESSIONS CASE	101645/2019	The State of Maharashtra - Mulund Police Station Vs Ranjit Ramkumar Singh and Ors. 02	PP
24	SESSIONS CASE	101728/2019	The State of maharashtra - Dharavi police station Vs Ahmed Hussain Nabi Rasool Shaikh @ Guddu Builder and othrs 6	PP
25	SESSIONS CASE	101950/2019	The State of Maharashtra - Bhandup Police Station Vs Raju Manulal Oza	APP
<b><u>R-E U-S 299 CR.P.C</u></b>				
26	SESSIONS CASE	100622/1999	The State of Maharashtra Vs Mahatab Masqad Khan	A.P.P.

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27	SESSIONS CASE	101333/1998	The State Meghwadi P. Stn. Vs Suryanarayan Tirtharaj Tiwari	

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